

**BEFORE THE NATIONAL GREEN TRIBUNAL
AT DELHI PRINCIPAL BENCH
ORIGINAL APPLICATION NO. 748/2024**

IN THE MATTER OF:

TRILOKI SINGH

.... APPLICANT

VS

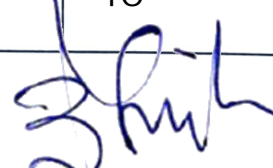
STATE OF UTTAR PRADESH & ORS.

.... RESPONDENTS

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THROUGH



B.P. Singh

Advocate

Date: 11.01.2025

BEFORE THE NATIONAL GREEN TRIBUNAL
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ORIGINAL APPLICATION NO. 748/2024

IN THE MATTER OF:

TRILOKI SINGH

.... APPLICANT

VS

STATE OF UTTAR PRADESH & ORS.

.... RESPONDENT

**AFFIDAVIT ON BEHALF OF THE UTTAR PRADESH
POLLUTION CONTROL BOARD IN COMPLIANCE OF
ORDER DATED 04.10.2024 PASSED BY THIS HON'BLE
TRIBUNAL**

I, Ashutosh Chauhan aged about 44 years, posted as Regional Officer, Uttar Pradesh Pollution Control Board (UPPCB), Moradabad Uttar Pradesh do hereby solemnly affirm and state on oath as under:

1. That the present report is being filed before this Hon'ble Tribunal in compliance of the directions passed by this Hon'ble Tribunal vide order dated 04.10.2024. The relevant portion of the order dated 04-10-2024 is reproduced as under:

"...1. In this Original application, the allegation of the applicant is against Respondent No. 5-India Frozen Foods Private Limited about throwing industrial waste into the Sot River of Uttar Pradesh.

2. Further, allegation of the applicant is that Respondent No. 5 is throwing blood and debris directly into the water bank which is drained into the Firozpur Sot River and that the bio-filter unit of Respondent No. 5 is not in operation and a terribly foul smell is emitting from the factory of the Respondent No. 5. The Applicant



has alleged that Respondent No. 5 is causing air and water pollution in the area concerned.

3. Learned Counsel for the Applicant during the course of the arguments has referred to the show cause notice dated 06.10.2023 issued to Respondent No. 5 for violating the norms and proposing the cancellation of the CTO and closure of the Unit. He submits that the action taken in pursuance to show cause notice is not known to the Applicant. The Counsel for the Applicant has also submitted that though Respondent No. 5 has the sanctioned capacity of slaughtering of 350 cattle but exceeding that capacity Respondent No. 5 is slaughtering more than 700 cattle.....”



2. That in compliance to the above directions of Hon'ble Tribunal dated 04.10.2024, officials of Regional Office UPPCB, Moradabad inspected the unit M/s (IFF) India Frozen Foods Pvt. Ltd. (formerly known as M/s India Frozen Foods unit 2), on 25.11.2024.
3. That the unit is a slaughter house and during inspection the effluent treatment Plant (ETP) of 1200 KLD capacity for treatment of effluents generated from industrial process was found installed and operational. Flow meters were found installed/operational on the effluent treatment plant and for continuous monitoring, online effluent monitoring system was found operational.
4. That during inspection dated 25.11.2024, samples were collected from the outlet of ETP and bore well installed in the unit and found to be in accordance with the prescribed standards. The copy of analysis reports are annexed herewith as Annexure 1.
5. That treated effluent from the ETP was found used for floor washing, gardening and in the interim, for irrigation of own land

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by Karnal method. The Photographs are annexed herewith as Annexure 2.

6. That regarding the disposal of effluent by the unit in the Sot river flowing near the Karnal system based land of the unit in the north-east direction of the industry, water samples were collected from the upstream and downstream of the Sot river and as per the analysis report, the quantity of parameters in the samples were found to be in accordance with the prescribed standards. The copy of analysis reports are annexed herewith as Annexure 3.
7. That during inspection date 25.11.2024, no industrial waste/effluent was found collected and disposed in the Sot river flowing near the industrial complex and in the surrounding area.
8. That the unit has a rendering plant to dispose of the solid waste generated in the industry such as bones etc. an to control the odor generated by the process of the rendering the unit has installed an activated carbon absorber system based on the latest technology in place of a bio filter, which was found operational during inspection dated 25.11.2024.
9. That for supply of steam in the unit, 02 boilers of 6.0 TPH and 2.0 TPH capacities are installed and are equipped with multi cyclone dust collector and stack of 30 m height from ground level for control of air pollution. In industry, the dung generated from industrial process is dried through dung drying machine and used as fuel in boilers.
10. That during earlier inspections dated 19-10-2023, 11-12-2023, 12-06-2024, 13-06-2024 and 22-08-2024 done by Officials of UPPCB, effluent sample collected from the ETP outlet and found to be in accordance with the prescribed standards. The copy of



A handwritten signature in blue ink, appearing to be 'G. S. K.', written over a horizontal line.

analysis reports dated 19-10-2023, 11-12-2023, 12-06-2024, 13-06-2024 and 22-08-2024 are annexed herewith as Annexure 4.

11. That UPPCB vide its letter dated 06.10.2023 has issued show cause notice under section 27(2) read with 33 A of Water (Prevention and Control of Pollution) Act 1974 and under section 21(4) read with 31A of Air (Prevention and Control of Pollution) Act 1981.

12. That the show cause notice dated 06-10-2023 has been canceled and made ineffective vide letter dated 10-10-2023 of the then Chairman UPPCB. The copy of letter dated 10-10-23 is annexed herewith as Annexure 5.



[Signature]
DEPONENT

VERIFICATION:-

Verified at Moradabad on this11 day of ...01, 2025 that the contents of the above Affidavit are true and correct to the best of my knowledge and based on the official records of the Respondent. No part of it is false and nothing material has been concealed there from.

[Signature]
DEPONENT

Solemnly affirmed before me by Ashutosh Chauhan
deponent who is identified by Sh/Smt./Km.
Clerk of Sh/Smt./Km. Advocate on 11/01/2025
I have satisfied my duty after examining the deponent
That he/she understands the contents of the affidavit and the
same has been read over & explained by me
Revd. Rs.

[Signature]
Shiv Kumar Gualam
Notary/Advocate
11/01/2025
Moradabad



क्षेत्रीय कार्यालय
उ०प्र० प्रदूषण नियंत्रण बोर्ड
1-ए/आई.एन.एस.-1, आवास विकास कालोनी, बौद्ध विहार,
दिल्ली रोड, मुरादाबाद।

ई-मेल : romoradabad@uppcb.in, दूरभाष : 0591-2972012

पत्र संख्या : 1549 / N-13 / 748 / 24 / जनरल दिनांक 21 / 12 / 2024

सेवा में,

मुख्य पर्यावरण अधिकारी (वृत्त-7),
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

विषय:- माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में दायर ओ०ए० नं० 748/2024 त्रिलोकी सिंह बनाम स्टेट आफ उत्तर प्रदेश एण्ड अदर्स में पारित आदेश दिनांक-04.10.2024 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक बोर्ड मुख्यालय, के पत्रांक-एच 20382/सी०-7/विविध-701/24 दिनांक-29.11.2024 का सन्दर्भ गृहण करने का कष्ट करें। उक्त के क्रम में अवगत कराना है कि माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में दायर ओ०ए० नं० 748/2024 त्रिलोकी सिंह बनाम स्टेट आफ उत्तर प्रदेश एण्ड अदर्स में पारित आदेश दिनांक-04.10.2024 के अनुपालन में इस कार्यालय द्वारा किये गये निरीक्षण दिनांक-25.11.2024 के आधार पर राज्य बोर्ड द्वारा माननीय राष्ट्रीय अधिकरण में दाखिल किये जाने वाले रिपोर्ट/रेस्पॉन्स हेतु निरीक्षण आख्या मूलरूप में पत्र के साथ संलग्न कर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

संलग्नक : उपरोक्तानुसार।

भवदीय
21/12/24
(आशुतोष चौहान)
क्षेत्रीय अधिकारी

प्रतिलिपि:- विधि अधिकारी (प्रथम), उ०प्र० प्रदूषण नियंत्रण बोर्ड लखनऊ को सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी

माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में दायर ओ0ए0 नं0 748/2024 त्रिलोकी सिंह बनाम स्टेट आफ उत्तर प्रदेश एण्ड अदर्स में पारित आदेश के अनुपालन में मैसर्स आई.एफ.एफ. इण्डिया फ़ोजन फूड्स प्रा0 लि0 (पूर्व नाम मैसर्स इण्डिया फ़ोजन फूड्स), ग्राम बेगमपुर, चिमयावली, मुरादाबाद रोड, जनपद सम्मल की अद्यतन निरीक्षण आख्या—

उपरोक्त विषयक बोर्ड मुख्यालय के पत्रांक एच 8892/सी-7/ओ0ए0 नं0-748/2024 दिनांक 21.10.2024 के क्रम में संदर्भित उद्योग का निरीक्षण इस कार्यालय द्वारा दिनांक 25.11.2024 को किया गया। निरीक्षण के समय उद्योग प्रतिनिधि के रूप में श्री शहजाद, मैनेजर उपस्थित थे, जिसकी निरीक्षण आख्या निम्नवत् है—

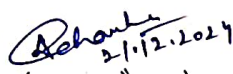
1. कार्यालय अभिलेखानुसार उद्योग मैसर्स आई.एफ.एफ. इण्डिया फ़ोजन फूड्स प्रा0 लि0 (पूर्व नाम मैसर्स इण्डिया फ़ोजन फूड्स), ग्राम बेगमपुर, चिमयावली, मुरादाबाद रोड, जनपद सम्मल में वर्ष 2014 से अंकाश 28.829703, देशान्तर 78.855563 पर स्थापित/संचालित है।
2. उक्त उद्योग एक पशुवधशाला है, जिसमें लगभग 700 नग प्रतिदिन की दर से भैंस/भैंसा की स्लाटरिंग करते हुए मुख्य उत्पादन के रूप में फ़ोजन मीट एवं सह उत्पादन के रूप में टैलो व एम.बी.एम. का उत्पादन कार्य किया जाता है।
3. उक्त उद्योग में औद्योगिक प्रक्रिया से जनित उत्प्रवाह के शुद्धिकरण हेतु 1200 के.एल.डी. क्षमता का उत्प्रवाह शुद्धिकरण संयंत्र स्थापित है, जिसकी प्रमुख इकाईयाँ—होल्टिंग टैंक, रोटरी ड्रम, इक्वालाइजेशन टैंक, पलेश मिक्सिंग टैंक, प्राइमरी कलेरीफायर, यू.ए.एस.बी., एरीयेशन टैंक-1, सैकेण्डी कलेरीफायर-1, एरीयेशन टैंक-2, सैकेण्डी कलेरीफायर-2, सैण्ड फिल्टर व कार्बन फिल्टर आदि स्थापित/संचालित पायी गयी।
4. निरीक्षण के दौरान इकाई में स्थापित उत्प्रवाह शुद्धिकरण संयंत्र पर फलोमीटर स्थापित/संचालित पाये गये तथा सतत निगरानी हेतु ऑनलाइन इफ्लूएन्ट मॉनिटरिंग सिस्टम स्थापित/संचालित पाया गया, जिसे केन्द्रीय/राज्य प्रदूषण नियंत्रण बोर्ड के सर्वर से सम्बद्ध किया गया है। उत्प्रभाव शुद्धिकरण संयंत्र के संचालन हेतु पृथक रूप से एनर्जी मीटर स्थापित किया गया है।
5. निरीक्षण के दौरान ई.टी.पी. आउटलेट से तथा उद्योग में स्थापित बोर बेल से जल नमूने एकत्र कर क्षेत्रीय कार्यालय की प्रयोगशाला में विश्लेषित कराये गये (विश्लेषण आख्याएँ संलग्नक-1 व 2 पर संलग्न हैं)। विश्लेषण आख्याओं के अनुसार ई.टी.पी. आउटलेट एवं भूगर्भीय जल नमूनों में प्रचालकों की मात्रा निर्धारित मानकों के अनुरूप पायी गयी।
6. अगेतर अवगत कराना है कि पूर्व में भी इस कार्यालय द्वारा दिनांक 29.08.2024 इकाई के निरीक्षण के दौरान ई.टी.पी. आउटलेट से जल नमूना एकत्र कर क्षेत्रीय कार्यालय की प्रयोगशाला में विश्लेषित कराया गया (विश्लेषण आख्या संलग्नक-3 पर संलग्न है)। विश्लेषण आख्यानुसार नमूनें में प्रचालकों की मात्रा निर्धारित मानकों के अनुरूप पायी गयी।
7. निरीक्षण के समय उपस्थित प्रतिनिधि मौ0 शहजाद द्वारा अवगत कराया गया कि पूर्व में उद्योग का संयुक्त निरीक्षण क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद, अलीगढ एवं ग्रेटर नोएडा द्वारा किया गया। संयुक्त निरीक्षण के दौरान ई.टी.पी. आउटलेट से जल नमूना एकत्र कर क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद की प्रयोगशाला में विश्लेषित कराया गया (विश्लेषण आख्या संलग्नक-4 पर संलग्न है)। विश्लेषण आख्यानुसार नमूनें में प्रचालकों की मात्रा निर्धारित मानकों के अनुरूप पायी गयी।
8. निरीक्षण के समय उक्त उद्योग में स्थापित उत्प्रवाह शुद्धिकरण संयंत्र से शुद्धिकृत उत्प्रवाह को 01 होल्टिंग टैंक (क्षमता लगभग 700 के.एल.डी.) में एकत्रित किया जाता पाया गया। निरीक्षण के समय उपस्थित प्रतिनिधि मौ0 शहजाद द्वारा अवगत कराया गया कि उत्प्रवाह को शुद्धिकरण के उपरान्त फ्लोर वाशिंग, गार्डनिंग एवं अन्तरिम रूप में करनाल पद्धति द्वारा स्वयं की भूमि पर सिंचाई हेतु प्रयोग किया जाता है (फोटोग्राफ संलग्नक-5 पर संलग्न है)।

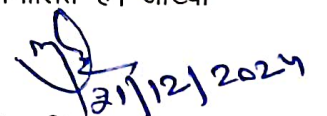

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9. प्रश्नगत प्रकरण में उद्योग के पूर्वोत्तर दिशा में उद्योग के करनाल पद्धति आधारित भूमि के समीपस्थ प्रवाहित होने वाली सोत नदी में उद्योग द्वारा उत्प्रवाह के निस्तारण के संबंध उल्लिखित तथ्यों के आधार पर सोत नदी के अपस्ट्रीम एवं डाउनस्ट्रीम के जल नमूनों को एकत्र कर क्षेत्रीय कार्यालय की प्रयोगशाला में विश्लेषित कराया गया (विश्लेषण आख्या संलग्नक-6 व 7 पर संलन है)। विश्लेषण आख्यानुसार नमूनों में प्रचालकों की मात्रा निर्धारित मानकों के अनुरूप पायी गयी।
10. निरीक्षण के दौरान उद्योग परिसर के समीप प्रवाहित होने वाली सोत नदी एवं आस पास के क्षेत्र में किसी भी प्रकार का औद्योगिक अपशिष्ट/उत्प्रवाह एकत्रित एवं निस्तारित होता नहीं पाया गया।
11. उद्योग में जनित अपशिष्टों यथा बोन आदि के निस्तारण हेतु रेन्डरिंग प्लान्ट स्थापित है। उद्योग में उत्पादन के समय रेन्डरिंग प्लान्ट की प्रक्रिया से जनित दुर्गन्ध के नियंत्रण हेतु उद्योग द्वारा बायो फिल्टर के स्थान पर नवीनतम तकनीक पर आधारित एक्टिवेटेड कार्बन एब्जोरबर सिस्टम की स्थापना की गयी है, जोकि निरीक्षण के दौरान संचालित पाया गया (एक्टिवेटेड कार्बन एब्जोरबर सिस्टम की फिजीबेलेटी रिपोर्ट संलग्नक-8 पर संलन है)।
12. इकाई में वाष्प की आपूर्ति हेतु 6.0 टी.पी.एच. व 2.0 टी.पी.एच. क्षमता के 02 नग बॉयलर स्थापित है, जिन पर वायु प्रदूषण के नियंत्रण हेतु मल्टी साइक्लॉन डस्ट कलेक्टर तथा भूतल से लगभग 30 मी0 ऊँची चिमनी स्थापित है। उक्त बायलरों में ईंधन के रूप में वुड चिप्स एवं इन्जेस्टा का प्रयोग आवश्यकतानुसार किया जाता है।
13. उद्योग में औद्योगिक प्रक्रिया से जनित गोबर को डंग ड्राइंग मशीन के माध्यम से सूखाकर ईंधन के रूप में बॉयलर में प्रयोग कर लिया जाता है।
14. उक्त उद्योग को बोर्ड मुख्यालय के संदर्भ सं0 एच 96910/C-7/CTO/both(Water/Air)/Air-609/2023 दिनांक 06.07.2023 द्वारा 700 नग प्रतिदिन की दर से भैंस/भैंसा की स्लॉटरिंग हेतु सहमति जल एवं वायु निर्गत की गयी है, जिसकी वैधता अवधि दिनांक 31.12.2027 तक है।
15. उक्त उद्योग को पूर्व में बोर्ड मुख्यालय के पत्रांक एच 01635/सी-7/सी.टी.ओ./बोथ(वाटर/एयर)/एयर-609/2023 दिनांक 06.10.2023 के माध्यम से जारी कारण बताओ नोटिस को निष्प्रभावी एवं विधि शून्य माने जाने के संबंध में बोर्ड मुख्यालय के पत्रांक एच 35/सी0ई0ओ0कैम्प/सी-7/सीटीओ/बोथ(वाटर/एयर)/एयर-609/2023 दिनांक 09.10.2023 पत्र जारी किया गया है (पत्रों की छायाप्रतियाँ संलग्नक-9 व 10 पर संलन है)।
16. अग्रेतर अध्यक्ष महोदय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा पत्रांक 56/अध्यक्ष कैम्प/2023 दिनांक 10.10.2023 के माध्यम से उद्योग मैसर्स इण्डिया फ़ोजन फूड्स, ग्राम बेगमपुर चिमियावली, तहसील व जनपद सम्भल के विरुद्ध बोर्ड द्वारा जारी कारण बताओ नोटिस दिनांक 06.10.2023 को निष्प्रभावी होने तथा मुख्य पर्यावरण अधिकारी (वृत्त-7), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा जारी पत्र दिनांक 09.10.2023 प्रभावी होने के संबंध में अध्यक्ष महोदय, ए0पी0इ0डी0ए0, तृतीय तल, एन0सी0यू0आई0, बिल्डिंग-3, सीरी इन्स्ट्र्यूशनल एरिया, अगस्त कान्ती मार्ग, नई दिल्ली को पत्र प्रेषित किया गया है (छायाप्रति संलग्नक-11 पर संलन है)।

उपरोक्त तथ्यों के दृष्टिगत उद्योग द्वारा किसी भी प्रकार का औद्योगिक अपशिष्ट/उत्प्रवाह को फिरोजपुर सोत नदी के समीप अथवा आसपास के क्षेत्र में एकत्रित एवं प्रवाहित नहीं हो रहा है तथा उद्योग से जनित दुर्गन्ध के नियंत्रण हेतु नवीनतम तकनीक के रूप में एक्टिवेटेड कार्बन एब्जोरबर सिस्टम स्थापित एवं संचालित है। आख्या अवलोकनार्थ एवं अग्रिम अवश्यक कार्यवाही हेतु प्रेषित है।


(अतुल चौहान)
जे0आर0एफ0


(महेन्द्र सिंह)
सहा0पर्याअभि0

क्षेत्रीय अधिकारी महोदय

CEO Sign Circle - 07



REGIONAL LABORATORY MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD
 1-A/I.N.S.-I, Avas Vikas Colony, Buddha Vihar, Delhi Road, Moradabad

TEST REPORT: WASTE WATER LABORATORY

Ref No: 29157380/Moradabad/2024

Date: 11/12/2024

- 1- Name of Industry: IFF INDIA FROZEN FOODS PRIVATE LIMITED, VILLAGE-BEGUMPUR-CHIMYAWLI, SAMBHAL, DISTT. SAMBHAL, SHAMBHAL, 244303
- 2- Address of Industry: VILLAGE-BEGUMPUR-CHIMYAWLI, SAMBHAL, DISTT. SAMBHAL, SHAMBHAL, 244303
- 3- District: Sambhal
- 4- Description about sampling point: Outlet of ETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Mahendra Singh AEE & Chandrika Diwakar JE
- 7- Colour and Odour: Colourless Odourless
- 8- Quantity and Packing: 2 Ltr
- 9- Date of Sample Collection: 25/11/2024
- 10- Analysis Indented by: RO Moradabad
- 11- Date of sample receipt in Lab: 25/11/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.82		02-12
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	32.0		10-20000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	520.0		10- 50000 mg/l
Total Solids, APHA 24th Ed. 2540 B: 2023	mg/l	552.0		10- 50000 mg/l
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	24.0		1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	224.0		5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory; 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Rajni Raj(JRF)]

Authorized by
Anil Kumar
Digitally signed by Anil Kumar Vishwakarma
Date: 2024.12.11
12:31:46 +05:30
Anil Vishwakarma (SA)

Ashutosh Chauhan
Digitally signed by Ashutosh Chauhan
Date: 2024.12.11
12:31:09 +05:30
Regional Officer



REGIONAL LABORATORY MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD
 1-A/L.N.S.-1, Avas Vikas Colony, Buddha Vihar, Delhi Road, Moradabad

TEST REPORT: WATER LABORATORY(GROUND WATER)

Ref No: 29157406/Moradabad/2024

Date: 11/12/2024

- 1- Sample Location: IFF INDIA FROZEN FOODS PRIVATE LIMITED (In House Submersible Near ETP)
- 2- Address: VILLAGE-BEGUMPUR-CHIMYAWLI, SAMBHAL, DISTT. SAMBHAL, SHAMBHAL, 244303
- 3- Distirct: Sambhal
- 4- Sample Source: Other
- 5- Type of sample : Ground Water
- 6- Sample Collected By : Mahendra Singh, AEE, Chandrika Diwaker, JE
- 7- Odour : None
- 8- Quantity and Packing : 2 Ltr.
- 9- Date of Sample Collection : 25/11/2024
- 10- Analysis Indented by : RO Moradabad
- 11- Date of sample receipt in Lab : 25/11/2024

Parameter	Unit	Standards Source: IS 10500:2012(2nd Rev.) Required Acceptable Limit	Results	Detection Range
pH. APHA 24th Ed.4500-B: 2023	-	6.5-8.5	7.21	02-12
Turbidity. APHA 24th Ed 2130B: 2023	N.T.U	1.00	0.9	1-500NTU
Colour. APHA 24th Ed. 2120B: 2023	Hazen	5.00	Colourless	5-10000 Hazen
Conductivity. APHA 24th Ed. 2510B: 2023	µS/cm	NS	744.0	0.1-10000 µS/cm
Dissolved Solids. APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	500	330.0	5-10000 mg/l
Hardness. APHA 24th Ed. 2340 C EDTA Titrimetric Method 2023	mg/l	200	216.0	10-5000 mg/l
Calcium. APHA 24th Ed. 3500Ca-B: 2023	mg/l	75	70.4	10-1000 mg/l
Magnesium. APHA 24th Ed. 3500 Mg-B: 2023	mg/l	30	9.6	10-1000 mg/l

These standards are subject to revision

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested. 2 The report shall not be reproduced-except in full, without the written permission of laboratory. 3 The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Rajni Raj(JRF)]

Authorized by
Anil Kumar
Vishwakarma
Anil Vishwkarma (SA)

Digitally signed by Anil
Kumar Vishwakarma
Date: 2024.12.11
12:31:09 +05'30'

Digitally signed
by Ashutosh
Chauhan
Date: 2024.12.11
12:32:12 +05'30'
Regional Officer



REGIONAL LABORATORY MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD
 1-A/I.N.S.-1, Avas Vikas Colony, Buddha Vihar, Delhi Road, Moradabad

TEST REPORT: WASTE WATER LABORATORY

Ref No: 27881443/Moradabad/2024/paybasis

Date: 29/08/2024

- 1- Name of Industry: IFF INDIA FROZEN FOODS PVT. LTD. SAMBHAL, VILLAGE, BEGUMPUR, CHIMIYAWALI, SAMBHAL
- 2- Address of Industry: VILLAGE, BEGUMPUR, CHIMIYAWALI, SAMBHAL
- 3- District: Sambhal
- 4- Description about sampling point: Final Outlet of ETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Anil Vishwkarma SA & Rajendra Lal JLA
- 7- Colour and Odour: Colourless Odourless
- 8- Quantity and Packing: 2 Lit.
- 9- Date of Sample Collection: 22/08/2024
- 10- Analysis Indented by: RO Moradabad
- 11- Date of sample receipt in Lab: 22/08/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.34		02-12
*Oil Grease	mg/l	3.6		-
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	38.0		10-20000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	620		10- 50000 mg/l
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	15.0		1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	108.0		5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Rajni Raj(JRF)]

Authorized by
 Anil Kumar
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 Date: 2024.08.29 14:38:53 +05'30'
 Vishwakarma
 Anil Vishwkarma (SA)

Digitally signed
 by Ashutosh Chauhan
 Date: 2024.08.29 14:39:23 +05'30'
Ashutosh Chauhan
Regional Officer



REGIONAL LABORATORY GHAZIABAD
UTTAR PRADESH POLLUTION CONTROL BOARD
 2 I.N.S. Sector-16, Vasundhra, Post-Prahalad Garhi, Ghaziabad



TEST REPORT: WASTE WATER LABORATORY

Ref No: 26952719/Ghaziabad/2024

Date: 26/06/2024

- 1- Name of Industry: IFF INDIA FROZEN FOODS PVT. LTD. SAMBHAL, VILLAGE, BEGUMPUR, CHIMIYAWALI, SAMBHAL
- 2- Address of Industry: VILLAGE, BEGUMPUR, CHIMIYAWALI, SAMBHAL
- 3- District: Sambhal
- 4- Description about sampling point: Final outlet of ETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Vikas Mishra R.O (Ghaziabad), Radheshyam R.O (Aligrah) & Vivek Kumar (A.E.E) Gr. Noida
- 7- Colour and Odour: Pale Faint
- 8- Quantity and Packing: 2 liter
- 9- Date of Sample Collection: 12/06/2024
- 10- Analysis Indented by: RO Moradabad
- 11- Date of sample receipt in Lab: 12/06/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.15		02-12
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	44.0		10-20000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	750.0		10- 50000 mg/l
Total Solids, APHA 24th Ed. 2540 B: 2023	mg/l	794.0		10- 50000 mg/l
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	26.0		1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	210.0		5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

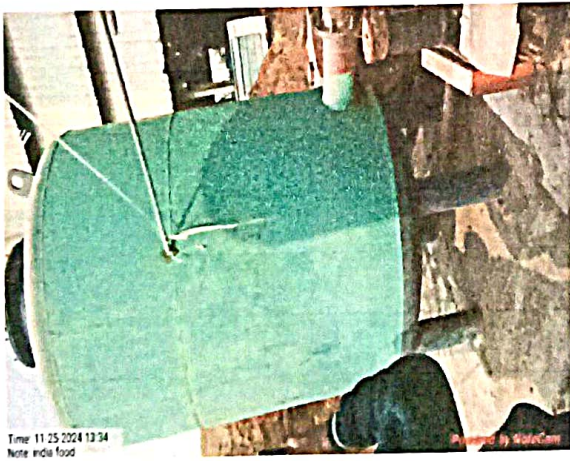
Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

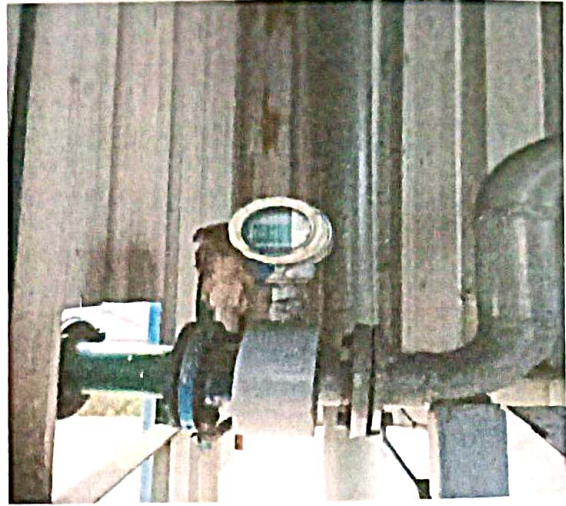
Analysed by-
[Parul Parul (JRF)]

Authorized by
Rashmi Arya
Digitally signed by Rashmi Arya
Date: 2024.06.26 14:30:25
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Rashmi Aarya (ASO)

Vikas
Mishra
Digitally signed
by Vikas Mishra
Date: 2024.06.26
17:29:57 +05'30'
Regional Officer



मैसर्स आई.एफ.एफ. इण्डिया फ्रोजन फूड्स प्रा० लि० (पूर्व नाम मैसर्स इण्डिया फ्रोजन फूड्स), ग्राम बेगमपुर चिमियावली, मुरादाबाद रोड, सम्भल का निरीक्षण दिनांक 25.11.2024 के दौरान लिये गये फोटोग्राफ।



मैसर्स आई.एफ.एफ. इण्डिया फ्रोजन फूडस् प्रा० लि० (पूर्व नाम मैसर्स इण्डिया फ्रोजन फूडस्), ग्राम बेगमपुर चिमियावली, मुरादाबाद रोड, सम्भल का निरीक्षण दिनांक 25.11.2024 के दौरान लिये गये फोटोग्राफ।



मैसर्स आई.एफ.एफ. इण्डिया फ्रोजन फूड्स प्रा० लि० (पूर्व नाम मैसर्स इण्डिया फ्रोजन फूड्स), ग्राम बेगमपुर चिमियावली, मुरादाबाद रोड, सम्भल का निरीक्षण दिनांक 25.11.2024 के दौरान सोत नदी के अप स्ट्रीम/डाउन स्ट्रीम के लिये गये फोटोग्राफ।



REGIONAL LABORATORY MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD
1-A/I.N.S.-1, Avas Vikas Colony, Buddha Vihar, Delhi Road, Moradabad

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-29158518/Moradabad/2024

Date:21/12/2024

- 1- Sample Location: SOT RIVER U/S
- 2- District: Sambhal
- 3- Address: VILL CHIMIYAWALI
- 4- Sample Source: River
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Mahendra Singh, AEE, Chandrika Diwaker, JE
- 7- Odour : None
- 8- Quantity and Packing : 2 Ltr.
- 9- Date of Sample Collection : 25/11/2024
- 10- Analysis Indented by : RO Moradabad
- 11- Date of sample receipt in Lab : 25/11/2024

Parameter	Unit	Results	Detection Range
pH, APHA24th Ed.4500-B: 2023	-	7.82	02-12
Colour, APHA 24th Ed. 2120B: 2023	Hazen	Turbid	5-10000 Hazen
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	24.0	5.0 -10000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 °C Total Dissolved Solids dried at 180 °C 2023	mg/l	660	5.0 -10000 mg/l
Total Solids, APHA24th Ed2540B: 2023	mg/l	684	5.0 -15000 mg/l
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	8.0	1.0 -1000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	72.0	4.0 -1000 mg/l

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab

Remark:* - NA

Analysed by
[Rajni Raj(JRF)]

Authorized by
Anil Kumar
Vishwakarma
Anil Vishwkarma (SA)

Digitally signed by Anil
Kumar Vishwakarma
Date 2024.12.21
11:28:56 +05:30

Ashutos
h
Chauhan
Regional Officer

Digitally signed
by Ashutos
Chauhan
Date: 2024.12.21
11:29:50 +05:30



REGIONAL LABORATORY MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD
I-A/L.N.S.-I, Avas Vikas Colony, Buddha Vihar, Delhi Road, Moradabad

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-29158529/Moradabad/2024

Date:21/12/2024

- 1- Sample Location: SOT RIVER D/S
- 2- District: Sambhal
- 3- Address: VILL CHIMIYAWALI
- 4- Sample Source: River
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Mahendra Singh, AEE, Chandrika Diwaker, JE
- 7- Odour : None
- 8- Quantity and Packing : 2 Ltr.
- 9- Date of Sample Collection : 25/11/2024
- 10- Analysis Indented by : RO Moradabad
- 11- Date of sample receipt in Lab : 25/11/2024

Parameter	Unit	Results	Detection Range
pH, APHA24th Ed.4500-B: 2023	-	8.21	02-12
Colour, APHA 24th Ed. 2120B: 2023	Hazen	Turbid	5-10000 Hazen
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	29.0	5.0 -10000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 °C Total Dissolved Solids dried at 180 °C 2023	mg/l	710	5.0 -10000 mg/l
Total Solids, APHA24th Ed2540B: 2023	mg/l	739	5.0 -15000 mg/l
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	9.0	1.0 -1000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	88.0	4.0 -1000 mg/l

*Non-NABL Parameters.

Note - 1 The results in the Test Report relate only to the items tested 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab

Remark:* - NA

Analysed by
[Rajni Raj(JRF)]

Authorized by
Anil Kumar Digitally signed by Anil
Kumar Vishwakarma
Vishwakarma Date: 2024.12.21
11:29:19 +05:30
Anil Vishwakarma (SA)

Digitally signed
by Ashutosh
Chauhan
Ashutosh
Chauhan Date: 2024.12.21
11:32:51 +05:30
Regional Officer



“कीर्ति मण्डित भूतले”

KK ENVIORNMENT SOLUTIONS

2/492, Ruchi Khand-II, Sharda Nagar, Lucknow (U.P.)

Ph: - 05222447881, 08979534438, 9897746929

**OFFER FOR ACTIVATED CARBON ADSORBER
FILTER FOR ODOUR CONTROL @ SAMBHAL**

FROM

K.K ENVIRONMENT SOLUTIONS

LUCKNOW

Kind Attn: SIR

Subject: OFFER FOR ACTIVATED CARBON ADSORBER FOR ODOUR CONTROL

Dear Sir,

This has reference to your discussion on 11th Feb 2021 with Mr. Rajeev Ranjan regarding the requirement of **Equipment supply Erection & commissioning of ACTIVATED CARBON ADSORBER FOR ODOUR CONTROL**. We are pleased to submit the offer for the same. Please find below the offer.

For any clarifications please feel free to contact **Mr. – Rajeev Ranjan. (Director, consultancy & Engineering services) Mob: --07704000327**

Assuring you our best services at all times and looking forward for your valuable order at an early date.

Thanking you,

(Mohit Bhardwaj)

DIRECTOR

(Management & Engineering Services)

K.K. Environment Solutions

Lucknow

Mob: -- 07704000328,

SUPPLY INSTALLATION & TESTING OF DUAL MEDIA FILTER

MODEL NO.	KKES-1511-BM
QUANTITY OF DMF	03 NOS
SERVICE	ODOUR CONTROL
TECHNICAL DETAILS	
MAKE	MSEP
FLOW	25 M³/Hr.
DIA	1600 mm
STRIGHT HEIGHT	2.04 M
WALL THICKNESS	5mm
FILLING MATERIAL	ACTVATED CARBON & MULIGRADE PARTICLES & BIOPAC MEDIA WITH 2.5 FEET STACK
QUANTITY	950 Kg

EXCLUSIONS

SUPPLY OF ID FAN/OIL/WATER PIPE & ITS RELATED FITTINGS.

FOUNDATION & SHED

ANY TYPE OF CIVIL WORK OR ELECTRICAL WORK

UNIT PRICE OF FILTER

Rs.6,50,000/EACH (IF UNITS ORDERED ARE THREE OR MORE)

Rs. 6,75,000/- EACH (IF UNIT ORDERED AS SINGLE UNIT)

QTY

01 NOS.

- **ERECTION COMMISSIONING CHARGES – ACCOMODATION & FOODING OF STAFF ARRIVES FOR UNSTALLATION AND TESTING OF EQUIPMENT**
- Price term : Ex-Works, Lucknow
- Taxes & Duties : All taxes duties, packing, forwarding, Transportation, Insurance, etc. will be charged extra on basic value; [*as applicable*]

GST	Presently 18% [or as applicable at the time of dispatch]
-----	--

- Transportation : As per actual

The above price / prices are only for equipment ex. Works. They do not include the cost of erection and starting up of the equipment / plant. The buyer needs to engage their own team for site work such as piping, civil works, foundation of equipment, cabling, electrification in the plant etc. however, it is essential for the buyer to have our person for supervision of installation of equipment / plant. Without having our supervision, we shall not be able to guarantee plant performance or mechanical equipment guarantees / warranties. The charges for the supervision are not included in the prices above. They are given below. If the buyer wants us to carry out installation of the plant / equipment, we give below our prices.

The Transportation Charges are valid for 30 days from the date of this offer. Transportation rates are subject to change without prior notice. They shall be as per the prevailing/current rates on the day of transport of goods from our work.

PLEASE NOTE THAT IN ANY CASE, IF OUR ERECTION AND COMMISSIONING TEAM IS MADE TO WAIT FOR THE PERIOD BEYOND STIPULATED DATE DUE TO WHATEVER REASONS, WE SHALL CHARGE YOU AT THE RATE AS MENTIONED IN THE "TERMS AND CONDITIONS FOR ERECTION AND COMMISSIONING" UNDER THE HEADING "WORKING OF OUR TEAM BEYOND STIPULATED PERIOD"

NOTE:

Unloading and transfer of Plant and Machinery at site is in the Client's Scope. Similarly safe storage at site is also in client's scope.

Any change in the location of any of the equipment requiring additional piping and cables etc. shall be charged extra.

FOR SUPPLY

50% of the total value of order as advance along with firm Purchase order.

40%+ 100% Taxes of the total value of the order + 100% Taxes & Duties, Packing against Inspection at our works, before dispatch. Please see the scope and conditions of inspection under the heading "*Terms and conditions for sale and supply of equipment*" under sub-heading "inspection before dispatch" in the pages hereafter.

DELIVERY

Supply: 3-4 weeks from the date of receipt of order. This period will be taken from the date of receipt of technically and commercially clear order along with the advance; whichever is later. In case where drawings / specifications have to be approved from your side, the delivery period shall be deemed to start from the date of approval of drawings / specifications.

Installation & Commissioning : Within 3-4 weeks from the date of receipt of material at site or from the date of confirmation of readiness of the site with all requisite structures, tanks etc. as required; whichever is later. Please note that our installation & commissioning team and the supervisor will visit upon confirmation by you in writing. If after the visit of our team and supervisor, it is found that site is not ready then the team and the supervisor will return back. The cost of sending the team again will be charged extra for each of the visiting person along with to and fro travel expenses, lodging-boarding etc. The team shall then, visit the site based on their availability.

VALIDITY:

30 days from the date of this offer

NOTE:

All payments are to be made by a Crossed Demand Draft or Via Cheque in favor of M/S.K.K. ENVIRONMENT SOLUTIONS payable at the Central Bank of India, Rashmi Khand, Lucknow U.P., and India.

The payments against Performa Invoice must reach us within a maximum of 15 days from the date of presentation of the same.

GSTIN Number must be intimated to us well in advance before invoicing.

Any legal dispute arising out of the resultant contract will be subject to the jurisdiction of the Lucknow Courts, if the same cannot be resolved by mutual consent.

BATTERY LIMITS:

The battery limit of our treatment plant starts from the inlet of flange of our equipment or plant and terminates at the outlet flange of the last of the equipment to be supplied by us. Generally the treatment terminates at the outlet of the pressure filter, activated

carbon filter, etc. and at the outlet of the filter press. However, this may vary from proposal to proposal.

TERMS AND CONDITIONS FOR SALE AND SUPPLY OF EQUIPMENT

DELIVERY:

The equipment will be supplied to the buyer within the stipulated period. This period will be taken from the date when the technically and commercially clear written order along with the advance payment is made. However, in cases where drawing approval is to be taken from the buyer, the delivery period shall commence from the date of approval of the drawing or specifications as the case may be even if the advance along with the order is received earlier. Fabrication of the equipment will start only after receipt of the advance payment at our end. The same is required for procurement of raw materials; therefore on non-receipt of the advance, the project cannot start.

ORDER CANCELLATION:

Order received and acknowledged by the seller shall not be subject to cancellation either wholly or partly for any reason whatsoever without the seller's written consent. The amount already paid as advance shall be forfeited and will not be returned in case the order is cancelled in whole or in part.

In all such cases, the material manufactured or fully or partly shall be disposed-off by us without any reference to the buyer.

No Claim in this regard shall be entertained.

ACCEPTANCE OF GOODS:

Goods once sold cannot be returned unless accepted by KKES's proper authorized person through written document. If the buyer returns the goods delivered to them, then the buyer is bound to return the same to KKES immediately at his cost. In such a case, KKES is at liberty to accept it back or not and to divert these goods to some other buyer and allot a fresh delivery schedule to the original buyer under the same terms and conditions.

MANUFACTURING OF EQUIPMENT:

Fabrication of the equipment will start only after receipt of the advance payment at our end. The same is required for procurement of raw materials, therefore on non-payment of the advance the project cannot start.

NON PAYMENT OF DUE AMOUNTS WITHIN THE SPECIFIED DATE:

If there is any default from the buyer for payment of the payable amounts within the respective due dates, then the buyer will have to pay interest on the particular amount at a rate of 1.5% per month on the amount due on that date; calculated on monthly basis and taken from the day subsequent to the day when the due date gets over. This amount will be in addition to the total price of the equipment.

FAILURE OF THE BUYER TO COLLECT THE GOODS IN SPECIFIED TIME:

If the buyer fails to pick up the material from our works after an intimation to him to collect the same, KKES shall charge warehouse charges @ 0.50% of invoice value per day after the first 15 days from the date of intimation and after that at the rate of 2% of the invoice value per day for the next 15 days. Even then if the buyer fails to collect the material within the next 2 months, we shall dispose off the material without any reference to the buyer and any amount paid by the buyer shall be forfeited and the buyer shall have no right whatsoever over the ordered materials after the expiry of this 2 months period.

INSPECTION OF MATERIALS BEFORE DESPATCH:

If you desire to have the ordered materials inspected before shipment, you may appoint any suitable agency of your choice. If you like, we may refer any one of the reputed inspecting agency for you. The charges for such an inspection in any of the cases shall be borne by you. The inspection shall be visual and will not include any performance or operating tests. We shall provide test certificates from the manufacturers (of important equipment only), if you like. For producing goods for inspection, we shall intimate to you when the goods are ready for shipment. You will have to get the inspection done within 4 days of our notice. If the inspecting agency fails to show up during this period, we shall presume that you have waived off the inspection clause and we shall under intimation to you ship the consignment without inspection. We shall not be penalized or faulted for this, in such an event. It would then take us three to four working days to pack and transport the shipment to nearest transport location.

CONSEQUENTIAL LOSSES:

There shall be no liability for either party towards the other party for loss of production, loss of profit, loss of use, loss of contracts or for any other consequential or indirect loss whatsoever.

GUARANTEE:

Process Performance Guarantee: We guarantee the performance of the process as per our commitment at the time of finalization of the order. This is however, subject to the condition that the treatment plant supplied is operated as per the instructions given

by us during commissioning period and/or as given in our "Operation and Maintenance Manual" supplied with the plant or equipment. After the treatment plant is handed over to the buyer, the buyer needs to operate the same as per the instructions given by us during commissioning period. There may be usual glitches like clogging of the filters, pumps and some other such routine problems, which need to be attended by you on day-to-day basis.

Manufacturing: We undertake the responsibility to rectify any defect in equipment supplied by us due to bad workmanship or defective material, provided the defects are brought to our notice within 15 (Fifteen) calendar months from the date of supply or 12 months from the date of commissioning whichever is earlier. However, we are not responsible for any electrical faults or failures such as motor burn outs, switches not working etc. these are expressly excluded from warranty / Guarantee. For any defects brought to our notice after the guarantee period, we will not be held responsible and if we are called upon to rectify those defects, extra charges will be payable to us. However, our guarantee does not extend to electrical items including instruments, motors, cables, etc.

SAFE STORAGE OF THE EQUIPMENT AND OTHER COMPONENTS:

The buyer shall provide safe storage facilities for the machineries and components till the equipment is installed and commissioned. In case of failure, company will not be held responsible for such damages.

FORCE MAJEURE:

Our offer is subject to Force Majeure clause. We shall not be held responsible for any delay in execution of the work for causes beyond our control such as war, terrorist attack, bandh, revolution, and strike, epidemic, accidental fire, flood or any other act of God.

JURISDICTION:

Any legal dispute arising of the resultant contract will be subject to the jurisdiction of Lucknow courts in case the same is not settled mutually.

TERMS AND CONDITIONS FOR INSTALLATION AND COMMISSIONING

The client has to provide the following to K.K.E.S., free of cost:

- Uninterrupted Power Supply at the site during the installation and commissioning period for lighting, welding, grinding or for any such operation that may require the use of electrical power.
- Free supply of water or any such service required for starting the operation on the plant.
- Chemicals and consumables during commissioning period.

- Water testing from time to time either in your own laboratory (if you have one) or from outside agencies. Charges for the same are not included in the price.
- Earth pit for earthing of electrical installations of electrical equipment.

If you desire to have the ordered materials inspected before shipment, you may appoint any suitable agency of your choice. If you like, we may refer any one of the reputed inspecting agency for you. The charges for such an inspection in any of the cases shall be borne by you. The inspection shall be visual and will not include any performance or operating tests. We shall provide test certificates from the manufacturers (of important equipment only), if you like. For producing goods for inspection, we shall intimate to you when the goods are ready for shipment. You will have to get the inspection done within 4 days of our notice. If the inspecting agency fails to show up during this period, we shall presume that you have waived off the inspection clause and we shall under intimation to you ship the consignment without inspection. We shall not be penalized or faulted for this, in such an event. It would then take us three to four working days to pack and transport the shipment to nearest dry port for further transport to the designated sea port.

LOADING AND UNLOADING:

Our proposal excludes site unloading and shifting of material to site from unloading place.

CIVIL WORKS:

Our proposal excludes all civil works such as pump room, masonry, foundation works for structures, excavation, refilling, grouting, making holes, providing trenches etc.

FOUNDATIONS:

The building and foundations must be ready in all respects for installation before the erection and commissioning crew reaches at the site.

WALKWAY AND OTHER STRUCTURES AND FACILITIES:

Steel structures such as walkways, shades, pipe supports, drains etc. are excluded from our scope. Any facilities for operating staff such as fans, table, chairs, lighting, roads etc. are expressly excluded.

DELIVERY OF EFFLUENT / EFFLUENT WATER:

Arrangement for delivery of Effluent, effluent or untreated water at site is not in our scope. The same has to be arranged by you. Similarly, disposal of treated Effluent, effluent, screenings, oil, grit, grease and sludge from plant shall be in your scope.

STATUTORY CLEARANCES:

All statutory clearances such as NOC from Pollution Control Board or any other permissions and clearances are not in our scope. The client will arrange for all these.

EASY ACCESS TO SITE:

It may be necessary to obtain necessary permissions or entry passes. You shall arrange for these at your cost. It may be necessary for our persons to stay at site during night. Permission for same has to be given.

IDLING OF OUR PERSONS:

If the crew has to sit idle to the lack of infrastructure and facilities, to be provided by the buyer for the erection and commissioning purposes, these will be included in the total number of days required to complete the job.

LOCKABLE STORAGE FACILITIES:

Lockable must be provided to the installation and commissioning crew for them to keep their tools, tackles, spare parts, etc.

TAKING OVER:

The buyer is expected to take over the plant from K.K.E.S., once its installation and commissioning is completed, but only after the payment of the necessary amount is made.

LOG SHEET:

At the time of commissioning log sheet will be made by our commissioning Engineer, which should be signed by your Engineer / Operator for operation of the plant on every day during initial trial. In case of non-compliance, company will have the right to withdraw the commissioning personnel.

FREE ACCOMMODATION:

Free accommodation has to be provided to the installation and commissioning crew during the period of the erection and commissioning.

INITIAL OPERATION:

Company will perform operation of treatment plant for 3-4 days to prove performance of plant. During this performance run uninterrupted supply of services to be provided by buyer. After these runs joint report is required to be made and plant is to be taken over by buyer after issuing a commissioning certificate.

ACCEPTANCE OF GOODS:

If the buyer refuses to accept the goods delivered to them, then they are bound to return the same to company immediately. In such a case, company has the liberty to divert these goods to some other buyer and allot a fresh delivery schedule to the original buyer under the same terms and conditions.

CONSIGNMENT OF GOODS:

Company will dispatch the goods in part or in full, as is convenient, within the stipulated delivery period. Under no circumstances will the part consignment of goods give the buyer a valid reason to refrain from paying the due amount.

FORCE MAJEURE:

Our contract is subject to the Force Majeure clause and as such we will not be responsible for delay in the delivery of equipment due to war, emergency, revolution, accidental fire, floods or any such natural calamities which are beyond our control.

EXCLUSION:

Any other items and services not specifically mentioned in the above offer are excluded from our scope.

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उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड UTTAR PRADESH POLLUTION CONTROL BOARD

पत्रांक संख्या- H.O.1635/C-7/CTO/both(Water/Air)/Air-609/2023 दिनांक-06-10-2023
पंजीकृत

सेवा में,

मैसर्स इण्डिया फ़ोजन फूड्स,
ग्राम-बेगमपुर, चिमयावली,
तहसील व जिला-सम्भल

यह कि मैसर्स इण्डिया फ़ोजन फूड्स, ग्राम-बेगमपुर, चिमयावली, तहसील व जिला-सम्भल द्वारा भैंस/भैंसा के पशुवध का कार्य करते हुए उक्त वर्णित स्थल पर स्थापित है तथा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा-47 एवं वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 की धारा-40 के अन्तर्गत एक कम्पनी है, जिसे आगे उद्योग कहा जायेगा।

यह कि उद्योग को राज्य बोर्ड के सहमति आदेश संख्या-71280/UPPCB/Moradabad(UPPCBRO)/CTO/Water/BHIM NAGAR/2019 दिनांक 09.01.2019 द्वारा मैसर्स इण्डिया फ़ोजन फूड्स, ग्राम-बेगमपुर, चिमयावली, तहसील व जिला-सम्भल को 350 नग भैंस/भैंसा प्रतिदिन की सहमति प्रदान की गयी थी, जिसकी वैधता दिनांक 31.12.2024 तक है।

यह कि नगर विकास अनुभाग-8 के पत्र संख्या-668/नौ-8-23-01रिट/2023 दिनांक 10.04.2023, जो सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को संदर्भित है, में राज्य स्तरीय समिति द्वारा वर्ष-2016 में निर्गत पशुवधशालाओं के स्थापना हेतु अनापत्ति प्रमाण पत्र की सूची में मैसर्स इण्डिया फ़ोजन फूड्स, ग्राम-बेगमपुर, चिमयावली, तहसील व जिला-सम्भल सम्मिलित नहीं है, जिससे स्पष्ट है कि मैसर्स इण्डिया फ़ोजन फूड्स, ग्राम-बेगमपुर, चिमयावली, तहसील व जिला-सम्भल को विस्तारीकृत क्षमता हेतु मा0 सर्वोच्च न्यायालय के आदेश के अन्तर्गत गठित राज्य स्तरीय समिति से अनापत्ति प्रमाण पत्र निर्गत नहीं है।

यह कि उद्योग द्वारा मा0 सर्वोच्च न्यायालय द्वारा याचिका सिविल संख्या-309/2003 लक्ष्मी नारायण मोदी बनाम भारत संघ, रिट याचिका संख्या-44/2004, रिट याचिका संख्या-330/2001 कामन काज बनाम भारत संघ, अवमानना याचिका संख्या-124/2015 में पारित आदेश दिनांक 17.02.2017 के अनुपालन में नगर विकास अनुभाग-8, उ0प्र0 शासन, लखनऊ द्वारा निर्गत शासनादेश संख्या-3710/नौ-8-2017-2सीएम/12टीसी दिनांक 07.07.2017 के अनुपालन में जिला स्तरीय समिति तथा राज्य स्तरीय समिति से पशुवधशालाओं की स्थापना अथवा क्षमता विस्तारीकरण हेतु अनापत्ति प्रमाण पत्र प्राप्त किया जाना आवश्यक है।

यह कि 350 नग भैंस/भैंसा प्रतिदिन से बढ़ाकर 700 नग भैंस/भैंसा प्रतिदिन पशुवध क्षमता वृद्धि किये जाने हेतु विस्तारीकृत क्षमता पर राज्य बोर्ड से स्थापनार्थ सहमति प्रदान नहीं की गयी है, जबकि आपके द्वारा अपने ऑफलाईन आवेदन पत्र में 700 नग भैंस/भैंसा प्रतिदिन पशुवध हेतु संचालन के लिये सहमति आवेदित किया गया है। औद्योगिक विकास अनुभाग-6, उ0प्र0 शासन के शासनादेश संख्या-1488/77-6-18-08(एम)/2012टीसी 8(कैबिनेट) दिनांक 09.04.2018 द्वारा निर्गत आदेश के अनुपालन में राज्य बोर्ड में ऑफलाईन सहमति हेतु आवेदन ग्राह्य नहीं है एवं आपके द्वारा ऑफलाईन शुल्क जमा किया गया है, जो नियमानुसार नहीं है। इस प्रकार राज्य बोर्ड से विस्तारीकृत क्षमता पर स्थापनार्थ सहमति प्राप्त किये बिना उद्योग का क्षमता विस्तार किया जाना जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा-25/26 तथा वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 की धारा-21 के आज्ञापक प्राविधानों का उल्लंघन है।

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(2)

यह कि मैसर्स इण्डिया फ़ोजन फूड्स, ग्राम-बेगमपुर, चिमयावली, तहसील व जिला-सम्मल के पक्ष में निर्गत प्रश्नगत सहमति आदेश संख्या-एच 96910/सी-7/सीटीओ/बोथ (वाटर/एअर)/एअर-609/2023, दिनांक 06.07.2023 के संबंध में बोर्ड मुख्यालय स्तर पर गठित समिति द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा-27(2) तथा वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 की धारा-21(4) में विहित प्रक्रिया का अनुसरण करते हुए सहमति आदेश खण्डित/रद्द किये जाने की संस्तुति की गयी है।


अतः उपरोक्त वर्णित परिस्थितियों के दृष्टिगत जन स्वास्थ्य के हित में जन साधारण को स्वच्छ वातावरण प्रदान करने हेतु जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा-27(2) सपठित धारा-33ए तथा वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 यथासंशोधित की धारा-21(4) सपठित धारा-31ए के अन्तर्गत राज्य बोर्ड को प्रदत्त शक्तियों के अधीन परिप्रेक्ष्य में सक्षम स्तर से अनुमोदनोपरान्त उद्योग मैसर्स इण्डिया फ़ोजन फूड्स, ग्राम-बेगमपुर, चिमयावली, तहसील व जिला-सम्मल को निम्नवत् कारण बताओ नोटिस जारी किया जाता है-

1. यह कि क्यों न मैसर्स इण्डिया फ़ोजन फूड्स, ग्राम-बेगमपुर, चिमयावली, तहसील व जिला-सम्मल को बोर्ड के पत्र संख्या-एच 96910/सी-7/सीटीओ/बोथ (वाटर/एअर)/एअर-609/2023, दिनांक 06.07.2023 द्वारा जारी जल एवं वायु सहमति को खण्डित/रद्द कर दिया जाए।
2. यह कि क्यों न मैसर्स इण्डिया फ़ोजन फूड्स, ग्राम-बेगमपुर, चिमयावली, तहसील व जिला-सम्मल का संचालन तत्काल प्रभाव से बन्द कर दिया जाए।
3. यह कि क्यों न मैसर्स इण्डिया फ़ोजन फूड्स, ग्राम-बेगमपुर, चिमयावली, तहसील व जिला-सम्मल को मिलने वाली बिजली, पानी तथा अन्य सुविधाओं को तुरन्त से बन्द करा दिया जाए।

उपरोक्त के संबंध में पूर्ण स्पष्टीकरण इस पत्र प्राप्ति के 15 दिन के अन्दर बोर्ड मुख्यालय में प्रेषित करें, अन्यथा उपरोक्त वर्णित कारण बताओ नोटिस की पुष्टि कर दी जायेगी, जिसका पूर्ण उत्तरदायित्व स्वयं उद्योग एवं उद्योग स्वामी का होगा।

सक्षम अधिकारी द्वारा अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत

भारतीय,



मुख्य पर्यावरण अधिकारी (प्रशासन)

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

1. प्रमुख सचिव, नगर विकास विभाग/अध्यक्ष, राज्य स्तरीय समिति उ0प्र0 शासन, लखनऊ।
2. जिलाधिकारी, सम्मल।
3. अध्यक्ष, ए.पी.इ.डी.ए. तृतीय तल, एन.सी.यू.आई., बिल्डिंग-3, सीरी इन्स्ट्रूशनल एरिया, अगस्त कान्ती मार्ग, नई दिल्ली-110016
4. अभिहीत अधिकारी, भारतीय खाद्य संरक्षण एवं मानक प्राधिकरण, गाजियाबाद।
5. प्रभारी आई.एम.एस., उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
6. निजी सहायक, अध्यक्ष महोदय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
7. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मुरादाबाद को इस निर्देश के साथ प्रेषित कि उद्योग को जारी कारण बताओ नोटिस की प्रति अपने स्तर से भी उद्योग को तत्काल प्राप्त कराकर 15 दिन के अन्दर स्पष्ट संस्तुति सहित निरीक्षण आख्या बोर्ड मुख्यालय में प्रेषित करना सुनिश्चित करें।

मुख्य पर्यावरण अधिकारी (प्रशासन)

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

पत्र संख्या :- 35/सीटीओ/बोध/सी-7/सीटीओ/बोध(वाटर/एअर)/एअर-609/2023 दिनांक :- 09.10.2023

सेवा में,

श्री 0 इण्डिया फौजना फ़ौरा,
ग्राम-भैरवपुर, शिवगवाली,
ताहसील व जिला-राजल।

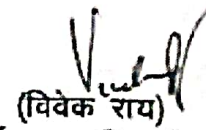
विषय:-बोर्ड के पत्र सं0-एच01635/सी-7/सीटीओ/बोध(वाटर/एअर)/एअर-609/2023 दिनांक 06.10.2023 द्वारा जारी कारण बताओ नोटिस के संबंध में।

महोदय,

कृपया उपरोक्त विषयक बोर्ड के पत्र सं0-एच01635/सी-7/सीटीओ/बोध(वाटर/एअर)/एअर-609/2023 दिनांक 06.10.2023 का संदर्भ ग्रहण करें। उक्त पत्र अनाधिकृत रूप से बिना सक्षम अधिकारी से अनुमोदन प्राप्त किये बिना ही कार्यक्षेत्र संबंधी अनाधिकृत अधिकारी द्वारा अनाधिकृत रूप से जारी किया गया है।

अतः सक्षम स्तर से प्राप्त निर्देशों के अनुक्रम में पत्र में उल्लिखित समस्त अभिकथनों को overruled किया जाता है तथा श्री राजेन्द्र सिंह, मुख्य पर्यावरण अधिकारी (प्रशासन) द्वारा निर्गत पत्र दिनांक 06.10.2023 विधिशून्य एवं निष्प्रभावी माना जाए।

भवदीय,


(विवेक राय)

मुख्य पर्यावरण अधिकारी, वृत्त-7

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

1. प्रमुख सचिव, नगर विकास विभाग/अध्यक्ष, राज्य स्तरीय समिति, उ0प्र0 शासन।
2. अध्यक्ष, ए0पी0इ0डी0ए0, तृतीय तल, एन0सी0यू0आई0, बिल्डिंग-3, सीरी इन्स्ट्रूशनल एरिया, अगस्त कान्ती मार्ग, नई दिल्ली।
3. जिलाधिकारी, सम्मल।
4. अभिहीत अधिकारी, भारतीय खाद्य संरक्षण एवं मानक प्राधिकरण, गाजियाबाद।
5. मुख्य पर्यावरण अधिकारी (प्रशा0), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
6. निजी सहायक, अध्यक्ष महोदय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
7. प्रमारी आई0एम0एस0, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
8. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मुरादाबाद।

मुख्य पर्यावरण अधिकारी, वृत्त-7

टी0सी0-12 वी, विभूति खण्ड, गोमती नगर, लखनऊ-226010
TC-12 V, Vibhuti Khand, Gomti Nagar, Lucknow-226010



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

पत्र संख्या :- 56/अध्यक्ष कैम्प/2023

दिनांक :- 10.10.2023

सेवा में,

अध्यक्ष,

ए०पी०इ०डी०ए०, तृतीय तल, एन०सी०यू०आई०, बिल्डिंग-3,
सीरी इन्स्ट्रूशनल एरिया, अगस्त कान्ती मार्ग, नई दिल्ली।

विषय:- बोर्ड के पत्र सं०-एच०1635/सी-7/सीटीओ/बोध(वाटर/एअर)/एअर-609/2023
दिनांक 06.10.2023 द्वारा जारी कारण बताओ नोटिस के संबंध में।

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें जिसके द्वारा मुख्य पर्यावरण अधिकारी (प्रशासन) के पत्र दिनांक 06.10.2023 द्वारा मै० इण्डिया फ़ोजन फूड्स, ग्राम-वेगमपुर, चिमयावली, तहसील व जिला-सम्भल के विरुद्ध जारी कारण बताओ नोटिस को नियम विरुद्ध होने के कारण निरस्त करते हुए निष्प्रभावी कर दिया गया है तथा मुख्य पर्यावरण अधिकारी, वृत्त-7 द्वारा जारी पत्र दिनांक 09.10.2023 को प्रभावी कर दिया गया है।

अतः मुख्य पर्यावरण अधिकारी (प्रशासन) के पत्र सं०-एच०1635/सी-7/सीटीओ/बोध(वाटर/एअर)/एअर-609/2023 दिनांक 06.10.2023 को निष्प्रभावी समझा जाए।

भवदीय,

(मनोज सिंह)
अध्यक्ष

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. सचिव, ए०पी०इ०डी०ए०, तृतीय तल, एन०सी०यू०आई०, बिल्डिंग-3, सीरी इन्स्ट्रूशनल एरिया, अगस्त कान्ती मार्ग, नई दिल्ली।

2. जिलाधिकारी, सम्भल।

3. मुख्य पर्यावरण अधिकारी, वृत्त-7, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

4. मै० इण्डिया फ़ोजन फूड्स, ग्राम-वेगमपुर, चिमयावली, तहसील व जनपद-सम्भल।

5. स्थानीय अधिकारी, मुसफावा

म
अध्यक्ष

o/c

टी०सी०-12 वी, विभूति खण्ड, गोमती नगर, लखनऊ-226010
TC-12 V, Vibhuti Khand, Gomti Nagar, Lucknow-226010



REGIONAL LABORATORY MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD
 1-A/I.N.S.-1, Avas Vikas Colony, Buddha Vihar, Delhi Road, Moradabad

TEST REPORT: WASTE WATER LABORATORY

Ref No: 29157343/Moradabad/2024

Date: 11/12/2024

- 1- **Name of Industry:** IFF INDIA FROZEN FOODS PRIVATE LIMITED, VILLAGE-BEGUMPUR-CHIMYAWLI, SAMBHAL, DISTT. SAMBHAL, SHAMBHAL, 244303
- 2- **Address of Industry:** VILLAGE-BEGUMPUR-CHIMYAWLI, SAMBHAL, DISTT. SAMBHAL, SHAMBHAL, 244303
- 3- **District:** Sambhal
- 4- **Description about sampling point:** Inlet of ETP
- 5- **Type of Sample (Grab/Composite/Integrated):** Grab
- 6- **Sample Collected By:** Mahendra Singh AEE & Chandrika Diwakar JE
- 7- **Colour and Odour:** Brownish Unpleasant
- 8- **Quantity and Packing:** 2 Ltr
- 9- **Date of Sample Collection:** 25/11/2024
- 10- **Analysis Indented by:** RO Moradabad
- 11- **Date of sample receipt in Lab:** 25/11/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	8.92		02-12
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	392		10-20000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	2140		10- 50000 mg/l
Total Solids, APHA 24th Ed. 2540 B: 2023	mg/l	2532		10- 50000 mg/l
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	480		1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	1680		5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Rajni Raj(JRF)]

Authorized by
 Anil Kumar
 Vishwakarma
 Anil Vishwakarma (SA)

Digitally signed by Anil Kumar Vishwakarma
 Date: 2024.12.11
 12:31:27 +05'30'

Digitally signed
 by Ashutosh Chauhan
 Date: 2024.12.11
 12:32:52 +05'30'
Ashutosh Chauhan
Regional Officer



70

REGIONAL LABORATORY MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD
 1-A/I.N.S.-1, Avas Vikas Colony, Buddha Vihar, Delhi Road, Moradabad

TEST REPORT: WASTE WATER LABORATORY

Ref No: 29157380/Moradabad/2024

Date: 11/12/2024

- 1- **Name of Industry:** IFF INDIA FROZEN FOODS PRIVATE LIMITED, VILLAGE-BEGUMPUR-CHIMYAWLI, SAMBHAL, DISTT. SAMBHAL, SHAMBHAL, 244303
- 2- **Address of Industry:** VILLAGE-BEGUMPUR-CHIMYAWLI, SAMBHAL, DISTT. SAMBHAL, SHAMBHAL, 244303
- 3- **District:** Sambhal
- 4- **Description about sampling point:** Outlet of ETP
- 5- **Type of Sample (Grab/Composite/Integrated):** Grab
- 6- **Sample Collected By:** Mahendra Singh AEE & Chandrika Diwakar JE
- 7- **Colour and Odour:** Colourless Odourless
- 8- **Quantity and Packing:** 2 Ltr
- 9- **Date of Sample Collection:** 25/11/2024
- 10- **Analys Indented by:** RO Moradabad
- 11- **Date of sample receipt in Lab:** 25/11/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.82		02-12
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	32.0		10-20000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	520.0		10- 50000 mg/l
Total Solids, APHA 24th Ed. 2540 B: 2023	mg/l	552.0		10- 50000 mg/l
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	24.0		1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	224.0		5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

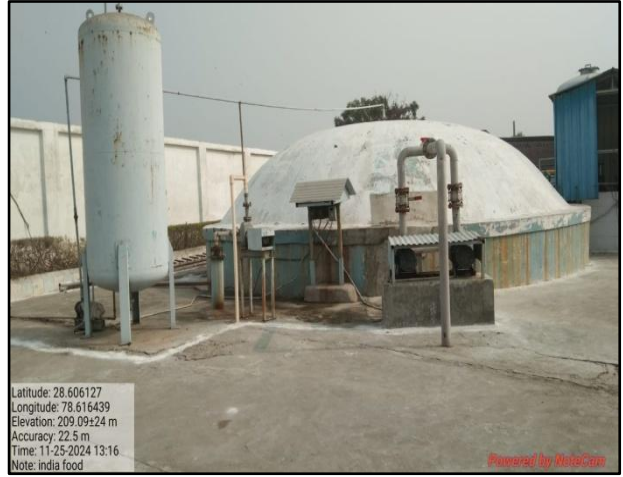
Analysed by-
[Rajni Raj(JRF)]

Authorized by
 Anil Kumar
 Vishwakarma
 Anil Vishwakarma (SA)

Digitally signed by Anil Kumar Vishwakarma
 Date: 2024.12.11 12:31:46 +05'30'

Ashutosh
 Chauhan
 Regional Officer

Digitally signed by Ashutosh Chauhan
 Date: 2024.12.11 12:33:09 +05'30'



मैसर्स आई.एफ.एफ. इण्डिया फ्रोजन फूड्स प्रा० लि० (पूर्व नाम मैसर्स इण्डिया फ्रोजन फूड्स), ग्राम बेगमपुर चिमियावली, मुरादाबाद रोड, सम्भल का निरीक्षण दिनांक 25.11.2024 के दौरान लिये गये फोटोग्राफ।



मैसर्स आई.एफ.एफ. इण्डिया फ्रोजन फूड्स प्रा० लि० (पूर्व नाम मैसर्स इण्डिया फ्रोजन फूड्स), ग्राम बेगमपुर चिमियावली, मुरादाबाद रोड, सम्भल का निरीक्षण दिनांक 25.11.2024 के दौरान लिये गये फोटोग्राफ।



मैसर्स आई.एफ.एफ. इण्डिया फ्रोजन फूड्स प्रा० लि० (पूर्व नाम मैसर्स इण्डिया फ्रोजन फूड्स), ग्राम बेगमपुर चिमियावली, मुरादाबाद रोड, सम्भल का निरीक्षण दिनांक 25.11.2024 के दौरान सोत नदी के अप स्ट्रीम/डाउन स्ट्रीम के लिये गये फोटोग्राफ।



REGIONAL LABORATORY MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD
 1-A/I.N.S.-1, Avas Vikas Colony, Buddha Vihar, Delhi Road, Moradabad

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-29158518/Moradabad/2024

Date:21/12/2024

- 1- **Sample Location:** SOT RIVER U/S
- 2- **District:** Sambhal
- 3- **Address:** VILL CHIMIYAWALI
- 4- **Sample Source:** River
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Mahendra Singh, AEE, Chandrika Diwaker, JE
- 7- **Odour :** None
- 8- **Quantity and Packing :** 2 Ltr.
- 9- **Date of Sample Collection :** 25/11/2024
- 10- **Analysis Indented by :** RO Moradabad
- 11- **Date of sample receipt in Lab :** 25/11/2024

Parameter	Unit	Results	Detection Range
pH, APHA24th Ed.4500-B: 2023	-	7.82	02-12
Colour, APHA 24th Ed. 2120B: 2023	Hazen	Turbid	5-10000 Hazen
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	24.0	5.0 -10000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 °C Total Dissolved Solids dried at 180 °C 2023	mg/l	660	5.0 -10000 mg/l
Total Solids, APHA24th Ed2540B: 2023	mg/l	684	5.0 -15000 mg/l
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	8.0	1.0 -1000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	72.0	4.0 -1000 mg/l

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Rajni Raj(JRF)]

Authorized by
 Anil Kumar
 Vishwakarma
 Anil Vishwakarma (SA)

Digitally signed by Anil
 Kumar Vishwakarma
 Date: 2024.12.21
 11:28:56 +05'30'

Ashutos
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 Chauhan
 Regional Officer

Digitally signed
 by Ashutos
 Chauhan
 Date: 2024.12.21
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**REGIONAL LABORATORY MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD**

1-A/I.N.S.-1, Avas Vikas Colony, Buddha Vihar, Delhi Road, Moradabad

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-29158529/Moradabad/2024

Date:21/12/2024

- 1- **Sample Location:** SOT RIVER D/S
- 2- **District:** Sambhal
- 3- **Address:** VILL CHIMIYAWALI
- 4- **Sample Source:** River
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Mahendra Singh, AEE, Chandrika Diwaker, JE
- 7- **Odour :** None
- 8- **Quantity and Packing :** 2 Ltr.
- 9- **Date of Sample Collection :** 25/11/2024
- 10- **Analysis Indented by :** RO Moradabad
- 11- **Date of sample receipt in Lab :** 25/11/2024

Parameter	Unit	Results	Detection Range
pH, APHA24th Ed.4500-B: 2023	-	8.21	02-12
Colour, APHA 24th Ed. 2120B: 2023	Hazen	Turbid	5-10000 Hazen
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	29.0	5.0 -10000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 °C Total Dissolved Solids dried at 180 °C 2023	mg/l	710	5.0 -10000 mg/l
Total Solids, APHA24th Ed2540B: 2023	mg/l	739	5.0 -15000 mg/l
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	9.0	1.0 -1000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	88.0	4.0 -1000 mg/l

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

**Analysed by
[Rajni Raj(JRF)]**

Authorized by
Anil Kumar
Vishwakarma
Anil Vishwkarma (SA)

Digitally signed by Anil
Kumar Vishwakarma
Date: 2024.12.21
11:29:19 +05'30'

**Ashutosh
Chauhan
Regional Officer**

Digitally signed
by Ashutosh
Chauhan
Date: 2024.12.21
11:32:51 +05'30'



REGIONAL LABORATORY MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD
 1-A/I.N.S.-1, Avas Vikas Colony, Buddha Vihar, Delhi Road, Moradabad

TEST REPORT: WASTE WATER LABORATORY

Ref No: 23268920/Moradabad/2023

Date: 30/10/2023

- 1- Name of Industry: INDIA FROZEN FOODS SAMBHAL
- 2- Address of Industry: VILLAGE, BEGUMPUR, CHIMIYAWALI, SAMBHAL
- 3- District: Sambhal
- 4- Description about sampling point: Out let of ETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Aahutosh chauhan RO & Anil Kumar SA
- 7- Colour and Odour: Colourless Less
- 8- Quantity and Packing: 2 letter
- 9- Date of Sample Collection: 19/10/2023
- 10- Analysis Indented by: RO Moradabad
- 11- Date of sample receipt in Lab: 19/10/2023

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, 4500 H B Electronic method	-	7.62		02-12
Suspended Solids, 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	21		10-20000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	230		10- 50000 mg/l
Total Solids, 2540 B Total Solids dried at 103-105 0C	mg/l	251		10- 50000 mg/l
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	18		1.0 -50000 mg/l
COD, 5220 B Open Reflux Method	mg/l	156		5.0 -100000 mg/l

Reference- (1)General Standards for discharge of environment Pollutants are as per-A Effluent(Schedule-VI).The environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Remark: NA

Analysed by-
[Vinay Kumar (JRF)]

Authorized by
 Anil Kumar
 Vishwakarma
 Anil Vishwakarma (SA)

Digitally signed by Anil Kumar
 Vishwakarma
 Date: 2023.10.30 13:03:37 +05'30'

Ashutosh
 Chauhan
 Regional Officer

Digitally signed by
 Ashutosh
 Chauhan
 Date: 2023.10.30
 13:12:02 +05'30'



77

REGIONAL LABORATORY MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD
 1-A/I.N.S.-1, Avas Vikas Colony, Buddha Vihar, Delhi Road, Moradabad

TEST REPORT: WASTE WATER LABORATORY

Ref No: 23838474/Moradabad/2023

Date: 20/12/2023

- 1- **Name of Industry:** IFF INDIA FROZEN FOODS PRIVATE LIMITED
- 2- **Address of Industry:** VILLAGE-BEGUMPUR-CHIMYAWLI, SAMBHAL, DISTT. SAMBHAL, SHAMBHAL, 244303
- 3- **District:** Sambhal
- 4- **Description about sampling point:** From Drain outside of factory
- 5- **Type of Sample (Grab/Composite/Integrated):** Grab
- 6- **Sample Collected By:** J N Tiwari Aee & A. K. Shukla LA
- 7- **Colour and Odour:** Brownish -
- 8- **Quantity and Packing:** 2 liter
- 9- **Date of Sample Collection:** 11/12/2023
- 10- **Analysis Indented by:** RO Moradabad
- 11- **Date of sample receipt in Lab:** 11/12/2023

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, 4500 H B Electronic method	-	7.98		02-12
Suspended Solids, 2540 D Total Suspended Solids dried at 103-105 OC	mg/l	48		10-20000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 OC	mg/l	1620		10- 50000 mg/l
BOD, 3 day 27 OC IS 3025 (Part 44): 1993 Bio	mg/l	26		1.0 -50000 mg/l
COD, 5220 B Open Reflux Method	mg/l	208		5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environment Pollutants are as per A Effluent (Schedule-VI). The environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Remark: NA

Analysed by-
[Atul Kumar (JRF)]

Authorized by
 Anil Kumar Digitally signed by Anil Kumar Vishwakarma
Date: 2023.12.20 13:00:35 +05'30'
 Vishwakarma
Anil Vishwakarma (SA)

Digitally signed by Ashutosh Chauhan
Date: 2023.12.20 14:35:38 +05'30'
Ashutosh Chauhan
Regional Officer



REGIONAL LABORATORY GHAZIABAD
UTTAR PRADESH POLLUTION CONTROL BOARD
 2 I.N.S. Sector-16, Vasundhra, Post-Prahalad Garhi, Ghaziabad



TEST REPORT: WASTE WATER LABORATORY

Ref No: 26952719/Ghaziabad/2024

Date:26/06/2024

- 1- **Name of Industry:** IFF INDIA FROZEN FOODS PVT. LTD. SAMBHAL, VILLAGE,BEGUMPUR,CHIMIYAWALI, SAMBHAL
- 2- **Address of Industry:** VILLAGE,BEGUMPUR,CHIMIYAWALI, SAMBHAL
- 3- **District:** Sambhal
- 4- **Description about sampling point:** Final outlet of ETP
- 5- **Type of Sample (Grab/Composite/Integrated):** Grab
- 6- **Sample Collected By:** Vikas Mishra R.O (Ghaziabad), Radheshyam R.O (Aligrah) & Vivek Kumar (A.E.E) Gr. Noida
- 7- **Colour and Odour:** Pale Faint
- 8- **Quantity and Packing:** 2 litre
- 9- **Date of Sample Collection:** 12/06/2024
- 10- **Analys Indented by:** RO Moradabad
- 11- **Date of sample receipt in Lab:** 12/06/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.15		02-12
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	44.0		10-20000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	750.0		10- 50000 mg/l
Total Solids, APHA 24th Ed.2540 B: 2023	mg/l	794.0		10- 50000 mg/l
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	26.0		1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	210.0		5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Parul Parul (JRF)]

Authorized by
Rashmi Arya
Digitally signed by Rashmi Arya
 Date: 2024.06.26 14:30:25
 +05'30'
Rashmi Aarya (ASO)

Vikas Mishra
Digitally signed
 by Vikas Mishra
 Date: 2024.06.26
 17:29:57 +05'30'
Regional Officer



REGIONAL LABORATORY MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD
 1-A/I.N.S.-1, Avas Vikas Colony, Buddha Vihar, Delhi Road, Moradabad

TEST REPORT: WASTE WATER LABORATORY

Ref No: 26709249/Moradabad/2024/paybasis

Date: 19/06/2024

- 1- **Name of Industry:** IFF INDIA FROZEN FOODS PVT. LTD. SAMBHAL, VILLAGE, BEGUMPUR, CHIMIYAWALI, SAMBHAL
- 2- **Address of Industry:** VILLAGE, BEGUMPUR, CHIMIYAWALI, SAMBHAL
- 3- **District:** Sambhal
- 4- **Description about sampling point:** Final Outlet of ETP
- 5- **Type of Sample (Grab/Composite/Integrated):** Grab
- 6- **Sample Collected By:** Anil Kumar Vishwakarma SA & Mr. Atul Kumar JRF
- 7- **Colour and Odour:** Colourless Odourless
- 8- **Quantity and Packing:** 2 Lit.
- 9- **Date of Sample Collection:** 13/06/2024
- 10- **Analys Indented by:** RO Moradabad
- 11- **Date of sample receipt in Lab:** 13/06/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.26		02-12
*Oil_Grease	mg/l	4.8		-
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	22.0		10-20000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	540		10- 50000 mg/l
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	22.0		1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	164		5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Rajni Raj(JRF)]

Authorized by
 Anil Kumar
 Vishwakarma
 Anil Vishwakarma (SA)

Digitally signed by Anil Kumar
 Vishwakarma
 Date: 2024.06.19 15:36:42 +05'30'

Digitally signed by
 Ashutosh Chauhan
 Date: 2024.06.19 15:37:13
 +05'30'
Regional Officer



80

REGIONAL LABORATORY MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD
 1-A/I.N.S.-1, Avas Vikas Colony, Buddha Vihar, Delhi Road, Moradabad

TEST REPORT: WASTE WATER LABORATORY

Ref No: 27881443/Moradabad/2024/paybasis

Date: 29/08/2024

- 1- **Name of Industry:** IFF INDIA FROZEN FOODS PVT. LTD. SAMBHAL, VILLAGE, BEGUMPUR, CHIMIYAWALI, SAMBHAL
- 2- **Address of Industry:** VILLAGE, BEGUMPUR, CHIMIYAWALI, SAMBHAL
- 3- **District:** Sambhal
- 4- **Description about sampling point:** Final Outlet of ETP
- 5- **Type of Sample (Grab/Composite/Integrated):** Grab
- 6- **Sample Collected By:** Anil Vishwkarma SA & Rajendra Lal JLA
- 7- **Colour and Odour:** Colourless Odourless
- 8- **Quantity and Packing:** 2 Lit.
- 9- **Date of Sample Collection:** 22/08/2024
- 10- **Analysis Indented by:** RO Moradabad
- 11- **Date of sample receipt in Lab:** 22/08/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.34		02-12
*Oil_Grease	mg/l	3.6		-
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	38.0		10-20000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	620		10- 50000 mg/l
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	15.0		1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	108.0		5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Rajni Raj(JRF)]

Authorized by
 Anil Kumar
 Vishwakarma
 Anil Vishwkarma (SA)

Digitally signed by Anil Kumar Vishwakarma
 Date: 2024.08.29 14:38:53 +05'30'

Ashutosh Chauhan
 Regional Officer

Digitally signed by Ashutosh Chauhan
 Date: 2024.08.29 14:39:23 +05'30'



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

पत्र संख्या :- 56 / अद्यक्ष कैम्प / 2023

दिनांक :- 10.10.2023

सेवा में,

अध्यक्ष,

ए0पी0इ0डी0ए0, तृतीय तल, एन0सी0यू0आई0, बिल्डिंग-3,
सीरी इन्स्ट्रूशनल एरिया, अगस्त कान्ती मार्ग, नई दिल्ली।

विषय:- बोर्ड के पत्र सं0-एच01635/सी-7/सीटीओ/बोध(वाटर/एअर)/एअर-609/2023
दिनांक 08.10.2023 द्वारा जारी कारण बताओ नोटिस के संबंध में।

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें जिसके द्वारा मुख्य पर्यावरण अधिकारी (प्रशासन) के पत्र दिनांक 06.10.2023 द्वारा मै0 इण्डिया फोजन फूड्स, ग्राम-बेगमपुर, चिमयावली, तहसील व जिला-सम्भल के विरुद्ध जारी कारण बताओ नोटिस को नियम विरुद्ध होने के कारण निरस्त करते हुए निष्प्रभावी कर दिया गया है तथा मुख्य पर्यावरण अधिकारी, वृत्त-7 द्वारा जारी पत्र दिनांक 09.10.2023 को प्रभावी कर दिया गया है।

अतः मुख्य पर्यावरण अधिकारी (प्रशासन) के पत्र सं0-एच01635/सी-7/सीटीओ
/बोध(वाटर/एअर)/एअर-609/2023 दिनांक 06.10.2023 को निष्प्रभावी समझा जाए।

भवदीय,

(मनोज सिंह)
अध्यक्ष

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. सचिव, ए0पी0इ0डी0ए0, तृतीय तल, एन0सी0यू0आई0, बिल्डिंग-3, सीरी इन्स्ट्रूशनल एरिया, अगस्त कान्ती मार्ग, नई दिल्ली।
2. जिलाधिकारी, सम्भल।
3. मुख्य पर्यावरण अधिकारी, वृत्त-7, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
4. मै0 इण्डिया फोजन फूड्स, ग्राम-बेगमपुर, चिमयावली, तहसील व जनपद-सम्भल।
5. स्थानीय अधिकारी, मुसादाबाद

अध्यक्ष

o/c